

not arise as accommodation is only allotted to Members of Parliament, Government officials on duty and persons coming from outside to attend meetings and conferences.

Quarters in Gole Market and Minto Road

1321. **Shri D. C. Sharma** : Will the Minister of Works, Housing and Supply be pleased to state:

(a) when the residential quarters in Gole Market and Minto Road areas were constructed;

(b) What is the normal life of these quarters;

(c) whether it is a fact that most of the quarters have outlived their normal life and are not safe for residential purposes and require frequent repairs; and

(d) if so, what steps Government propose to undertake which will substantially increase the number of quarters in these areas?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naakar) : (a) During 1915-25 and 1933-36 respectively.

(b) About 50 years.

(c) No, Sir. Gole Market area quarters are safe for residential purposes but require heavy repairs annually. Certain quarters in Minto Road area, where roofs contain bricks or hollow brick tile fillers have, however, become unsafe and their roofs are being replaced by stages.

(d) Government do not propose to take any steps in this direction so far as Minto Road area is concerned. As regards Gole Market area the proposal to demolish the existing quarters and to put up double storey flats at the site vacated, is under examination.

Vinay Nagar

1322. **Shri D. C. Sharma** : Will the Minister of Works, Housing and Supply be pleased to state :

(a) the total number of quarters occupied by Government servants in Vinay Nagar (East, West and Main);

(b) what is the normal life of these quarters;

(c) is it a fact that a number of quarters in AB Block had cracked recently; and

(d) if so, what steps Government propose to take to ensure prevention of such defective constructions in future?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naakar) : (a) 6534.

(b) About 60 to 70 years.

(c) Yes, Sir. Minor cracks occurred in only four quarters of A & B Block. Construction as such is, however not defective. The cracks occurred due to slight differential settlement and have been suitably repaired.

(d) Does not arise.

Unemployment

1323. **Shri Buchkotiiah** : Will the Minister of Labour be pleased to state:

(a) the number of unemployed persons registered throughout the country in November, 1956; and

(b) how many were given jobs during the same period?

The Minister of Labour (Shri Khannubhai Desai) : (a) 1,23,976 were registered at the Employment Exchanges.

(b) 16,889 were placed.

Princely Houses in Delhi

1324. { **Sardar Iqbal Singh** :
Sardar Akarpuri :

Will the Minister of Works, Housing and Supply be pleased to state :

(a) whether agreement of any kind has been entered into by the Union Government with the State Government of Punjab in respect of the Patiala House, Jind House, Faridkot House, Nabha House and other properties of the princes in Delhi; and

(b) if so, the terms and conditions of the agreement?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naakar) : (a) and (b). No formal agreements have so far been executed with the Punjab Government in respect of the princely houses which are either on lease or under requisition with the Union Government. However, information concerning these houses is given in the statement which is laid on the Table of the House. [See Appendix V, annexure No. 115].